NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 5

CP/67(MB)2024

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON **16.05.2024**

NAME OF THE PARTIES: SHABNAM SONI W/O SHRI RAJIV LOCHAN SONI VS INDIAN TUBE CORPORATION LIMITED

Section 58(3), 59, 24(1) & 242(4) of the Companies Act, 2013

ORDER

1. Mr. Akshat Agarwal, Ld. Counsel for the Petitioner present. None present for the Respondent.
2. Ld. Counsel for the petitioner is pressing for interim reliefs and submits that the copy of petition has already been served upon the Respondent.
3. The Petitioner is directed to issue notice to the Respondent to remain present tomorrow for the interim relief through virtually or in physical whatever is convenient to the Respondent.
4. List this matter tomorrow i.e. on **17.05.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/